Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2011

Dated: 13th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Union of India through Southern Railway … Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Comm. & Anr. ….Respondent(s)

Counsel for the Appellant(s): Mr. Abhishek Yadav

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

Admit. Issue notice to the Respondents returnable on 30.08.2011. Dasti service is permitted.

Post the matter on ***30.08.2011***. In the meantime, the learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS